

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 636
TO BE ANSWERED ON- 24/07/2023

DEVELOPMENT OF TRIBAL PEOPLE IN ODISHA

636. SHRI RAMESH CHANDRA MAJHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has implemented any scheme/plans for the economic development of Tribal people residing in the Tribal dominated region of Nabarangapur, Koraput and Malkangiri Districts in Odisha;
- (b) if so, the details thereof;
- (c) the steps being taken by the Government at present to promote traditional method in Nabarangapur, Malkangiri and Koraput districts of Odisha; and
- (d) the details of the scheme being implemented by the Government to integrate the traditional methods with modern ones including the details of the beneficiaries of the said scheme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a) to (d): Some of the schemes being implemented by Ministry of Tribal Affairs for the economic development of Tribal people residing in the country including the Tribal dominated regions of Nabarangapur, Koraput and Malkangiri Districts in Odisha are as under:

- (i). Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The scheme is being implemented through The Tribal Cooperative Marketing Development Federation of India (TRIFED). The scheme provides financial assistance to the State Governments for procurement of notified Minor Forest Produces (MFPs) at Minimum Support Price (MSP) to safeguard the livelihood of tribal MFP gatherers. It also provides financial support for value addition activities of tribal produce through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras. VDVKs aim to add technology and value addition to the traditional knowledge and skills of the tribal people and to convert them into viable economic activity. Besides, the scheme has also the provision of procurement and marketing of tribal products through empanelled tribal artisans. Till date, 170 VDVKs have been sanctioned in the State of Odisha associated with 50,094 beneficiaries, out of these, 3 VDVKs have been sanctioned in Nabarangapur, 26 in Koraput, and 9 in Malkangiri district of Odisha.
- (ii). National Scheduled Tribes Finance and Development Corporation (NSTFDC): It is a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs which extends concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment through the schemes of Term Loan, Adivasi Mahila Sashaktikaran Yojana, Micro Credit Scheme for Self Help Groups, Margin Money Support Scheme for ST Entrepreneurs etc. So far, loans amounting to Rs. 8347.57

lakhs have been disbursed to 72,351 beneficiaries in the State of Odisha for undertaking various livelihood generation activities.

In addition, the financial support being provided under the schemes of Grants under Article 275(1) of the Constitution and Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) for creation of infrastructure which contributes indirectly in economic development of tribal areas. In the last two years, an amount of Rs. 215.33 crores have been released to Odisha under Article 275(1) scheme and Rs. 37.73 crores have been released in the last two years under PMAAGY scheme to Odisha. Further, Rs. 146.34 crores and Rs. 389.76 crores have been released to the State of Odisha during the last two years under the Pre-Matric and Post-Matric Scholarship schemes of the Ministry. The details of EMRS in the aforementioned three districts of Odisha is as under:

District	Sanctioned EMRS	Total Enrollment
Koraput	10	642
Malkangiri	5	429
Nabarangpur	8	391